

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 31.03.2017

ORDER NO. 45 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **153 of 2016 for CESTAT Bangalore** to the extent indicated below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.S. Garg, Member (J) and Hon'ble Shri V. Padmanabhan, Member (Technical)	From 24.04.2017 to 05.05.2017	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(Bineesh Kumar K. S.)
Dy. Registrar

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Dy. Registrar